NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

(IB) 301 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s Gay Printers Vs. M/s Pawan Buildwell Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Ms. Anjali Rajput, Advocate

Mr. Harsh Bhati, Advocate

For the Respondent (s): Mr. Deepak Bashta, Advocate

Mr. Anuj Kapoor, Advocate

ORDER

Arguments in the petition under Section 7 have been concluded. Be listed for orders.

With respect to the application under Section 340, the same is to be registered separately. Reply be filed.

To come up on 3rd November, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)